

soft drinks conforming to the prescribed standards under Prevention of food Adulteration Rules, are unlikely to cause any harmful effect.

(c) It is not considered necessary.

Financial Position of Shipping Companies

2608. SHRI MANIK REDDY :
SHRI M. RAGHUMA
REDDY :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether most of the Shipping Companies in India are financially in bad shape;

(b) whether it is also a fact that Shipping Companies approached the Shipping Development Fund Committee for a substantial part of their loan obtained by them to be written off to enable them to recover their financial health;

(c) if so, whether their requests have been considered; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The past liabilities of the Shipping Development Fund Committee will be managed by the Ministry of Finance, through the Shipping Credit and Investment Company of India which would consider the rehabilitation proposals of various shipping companies in the private sector, on a company by company basis, keeping in view the potential of long term viability of each Co.

Expansion of Sonegaon Airport

2609. SHRI BANWARI LAL PUROHIT : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the expansion work on the congested Sonegaon Aerodrome in

Maharashtra State has been put off indefinitely;

(b) if so, the reasons therefor ?

(c) whether the International Airports Authority of India is again considering to revise its plans for expansion work of the said Aerodrome; and

(d) the reasons for again considering the revised plan and when the expansion work on the Sonegaon Airport is likely to be taken up ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Does not arise.

(c) and (d). The plans of the National Airports Authority for expansion of the terminal building are being revised to cater for operations by Airbus Aircraft. Work on the project is likely to commence before the end of 1987.

Comprehensive Learning Programme for Women under Integrated Child Development Scheme

2610. SHRI BANWARI LAL PUROHIT :
SHRI SANTOSH KUMAR SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Union Government propose to launch shortly a comprehensive learning programme for women under the Integrated Child Development Scheme (ICDS);

(b) if so, the details thereof; and

(c) when the proposed programme will be implemented and to what extent the status of women in the country will be lifted ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND

CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c). A scheme for "Women's Integrated Learning for Life" (WILL), as an additional component in the existing Integrated Child Development Services (ICDS) Programme, has been formulated. The details are in the statement given below. The proposal is under consideration. It is not possible to indicate the definite time by which this component will be implemented.

Statement

Details of the proposed "Women's Integrated Learning for Life" (WILL) component of the ICDS Scheme

(a) Objectives

- (i) to enable illiterate girls and young women to acquire the skills of literacy;
- (ii) to promote a better awareness of health, hygiene, nutrition and family planning among girls and young women;
- (iii) to impart need-based training in home management and child care;
- (iv) to foster civic awareness among young women, so as to enable them to play their role as citizens of the country; and
- (v) to develop small libraries of books, in local languages, to sustain the newly acquired literacy skills.

(b) Target Group

The target group is girls/women in the age group 11-25 years, though illiterate younger girls and older women will also be welcomed to WILL classes.

(c) Service

This component will provide elementary literacy and non-formed education, covering the following subjects :

- (i) Elements of Health and Hygiene;
- (ii) Food and Nutrition;
- (iii) Family Planning;
- (iv) Home management and home-based crafts;
- (v) Child Care;
- (vi) Civic Education; and
- (vii) Home-based Occupations.

(d) WILL would be financed and implemented as an integral component of the ICDS Programme. A WILL class comprising about 15 girls/women in a village would be the basic unit. The class would be started even if the number is smaller but it should not be less than 10. Generally, Anganwadi Worker of the ICDS Scheme would be placed in-charge of WILL class. For this the Anganwadi Worker would be paid an additional honorarium of Rs. 50 per month. The infrastructural facilities and machinery for supervision provided under the ICDS Scheme would be fully utilized for WILL.

(e) Financial arrangement

The entire cost on training of teachers of WILL classes, including their TA and Stipends, would be borne by Government of India out of ICDS funds.

Unaided Engineering Colleges Facing Closure in Maharashtra

2611. SHRI BANWARI LAL PUROHIT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether several unaided engineering colleges in Maharashtra State are facing closure;

(b) whether Union Government propose to advise University Grants Commission to provide adequate assistance to such colleges which are on the verge of closure; and

(c) the reaction of the Union Government thereto and further steps taken/proposed to save the colleges from closure ?